Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 121 of 2013

Dated : 30th July, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Reliance Infrastructure Ltd. ....Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): Mr. Hasan Murtaza
Mr. Aditya Panda

ORDER

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 02.09.2013 after serving copy on the other side.

Post the matter along with Appeal Nos. 164 & 166 of 2013 on ***06.09.2013.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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